

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1815
ANSWERED ON:03.08.2000
INVESTMENT IN POWER PROJECTS IN J & K
CHADA SURESH REDDY

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government and the Government of Jammu and Kashmir are ready to invest on nine power projects in Jammu and Kashmir;
- (b) if so, the details thereof; and
- (c) the amount to be invested and the time by which the projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (c): The National Hydro-electric Power Corporation (NHPC) has been entrusted with the execution of the following seven hydro electric projects in Jammu and Kashmir in the Central Sector.

1. Kishenganga HEP (330 MW)
2. Uri HEP Stage-II HEP (280 MW)
3. Sewa-II HEP (120 MW)
4. Pakaldul HEP (1000 MW)
5. Bursur HEP (1020 MW)
6. Nimoo Bazgo HEP (30 MW)
7. Chutak HEP (18 MW)

Jammu and Kashmir would get 12% free power from these projects. The State would also get 15% Central share of unallocated quota to meet winter peak needs. The Government of Jammu and Kashmir have been requested to transfer the projects along with necessary data to NHPC.

The Detailed Project Report (DPR) for Kishenganga H.E. Project (330 MW) has been submitted by NHPC to CEA for techno-economic clearance on 17.7.2000.

Separately, two hydro-electric projects namely, Baglihar Hydro Electric Project (3x150 MW) and Sawalkot H.E. Project (3x200 MW) in Doda district of J&K State were accorded techno-economic clearance by CEA in March '91 at an estimated cost of Rs.1046.51 crore (Sept. '90 price level) and January '93 at an estimated cost of Rs.1854.55 crore (Nov. '91 price level), respectively for execution in the Central Sector. At the request of the Government of J&K, the projects were transferred to the State Government by the Ministry of Power, Government of India in 1997. The DPR for the remaining projects are being prepared/updated.